

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCE

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

Application No : -
Petition No : CP(IB)/159(CHE)/2023
Name of Petitioner : Shriram Transport Finance Company Ltd
&
Name of Respondent : Parveen Travels Pvt Ltd
Section : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. P Elayaraj Kumar for the Petitioner.

Ld. Counsel Ms. Deepa Mariappan for the Respondent.

Today the matter came up for clarification.

Ld. Counsel for the Petitioner submits that the matter has not been settled.

List the petition for arguments on **30.04.2024**.

Sd/-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MG

Sd/-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**